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2008. SHRI VITHALRAO MADHA-VRAO JADHAV: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to

Unstarred Question 765 given in Rajya Sabha on the 30th July, 1984 and state:

- (a) what are the names of the Companies which have taken price approval from the Ministry for Dipyridamol based formulations and when were these approvals granted;
- (b) what was the landed cost of import claimed by each company;
- (c) when the lowest import price was available with his Ministry and the source of import was known why higher price was allowed to German Remedies and why higher formulation prices were fixed; and
- (d) what steps have been taken to bring down the prices of Dipyridamol tablets and other formulations?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (d) Prices of Dipyridamol formulaions manufactured by M|s. German Remedies and Micro Labs, were brought down under the Drugs (Prices Control) Order, 1979 in July, 1984, adopting the bulk drug price at Rs. 4524.29|kg. In the process the price adopted by M|s. German Remedies under Drug_s (Prices Control) Order 1970, has been brought down and regulated.

Representations on Working **Group Steering Committee**

2009. SHRI BHUBANESWAR KA-LITA: Will the Minister of CHEMI-CALS AND FERTILIZERS De pleased to refer to the answer to Starred Question 9 given in the Rajya Sabha on the 23rd July, 1984 and state:

(a) whether it is a fact that there is no consumers representatives in the Working Group and Steering Committee;

(b) who ar© the representatives on the Working Group, Steering Committee and the National Drugs and Pharmaceutical Council who were connected with the Hathi Committee and High level committee on technology and other committees set up under the 1978 policy; and

to Questions

(c) what are the provisions of 1978 policy; which have so far been implemented by his Ministry?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) Membem of Parliament, Representatives of Manufacturers, Distributors and Technical Experts were on the Working Groups and are also in the Steering Committee set up by the National Drugs Pharmaceutical Development and Council. Hathi Committee also consisted of Members of Parliament, Representatives of Manufacturers and Technical Experts. The Committee on High Technology was headed by Secretary in the Ministry of Chemicals & Fertilizers and in addition consisted of Secretaries in the other Ministries/ Departments and Technical Experts.

(c) Details regarding the provisions of 1978 Drug Policy which have not been implemented or have partially been implemented were furnished in reply to Rajya Sabha Unstarred Question No. 1417 answered on 6th August, 1984. The remaining provisions of the 1978 Drug Policy have been implemented.

Capacity of Indian Drags and Pharmaceuticals¹ Ltd.

2010. SHRI BHUBANESWAR KAL-ITA: Will the Minister of CHEMI-CALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 5 given in the Rajya Sabha on the 23rd July, 1984 and state:

(a) whether it is a fact that the rated capaciy of IDPL's Rishikesh plant does not bear any resemblance to the actual capacity available with this unit;

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- (b) what is the capacity installed for each of the products, what is the investment made, when the capacity was commissioned and what are the additions to the investment made during the last three years, year-wise with details of capacity built-up and its utilisation;
- (c) what is the investment on the creation of capacity which ib lying idle at present, what are the products for which it was installed and what is the production of items in question during the last three years, yearwise; and
- (d) what are the major items of equipment which are lying idle at present and what was the purchase prices of each of these equipments?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (d) Information is being collected and will be laid on the Table of the House.

Guidelines in respect of Ratio Parameters under paragraphs 25 and 34 of Drug Policy 1978

- 2011. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that guidelines have been issued in respect to ratio parameters covered under Paragraphs 24 and 34 of the Drug Policy. 1978:
- (b) if so, what are the reasons that six years have passed and his Ministry has not taken action in this regard;
- (c) wheher it is also a fact that his Ministry did not verify the values for ratio parameters and on the contrary accepted the Chartered Accountant's .Certificates;
- (d) whether it is also a fact that glaring irregularities have come to th_e notice of his Ministry regarding

the values of ratio parameters submitted by the companies or certified by Chartered Accountants; and

(e) whether it is also a fact that due to non-implementation of his provision the imports of bulk drugs and intermediate have gone very high in comparison to production of bulk drug_s from last year?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE). (a) to (c) During 1980 this Ministry laid down uniform guidelines for calculation of ex-factory values for the purpose of working out ratio parameters but the same were not found to Ibe acceptable to the Drug Industry Associations. The National Drugs and pharmaceuticals Development Council to whom this question was referred to have not dealt with the same and have left it to be decided by the Ministry. A final decision on these guidelines is vet to be taken.

In the absence of the uniform guidelines and as per normal practice the data regarding ratio parameters is being got certified by Chartered Accountants before finalising the cases of companies regarding grant of additional formulation capacity of reendorsement of higher capacities.

- (d) No, Sir.
- (e) As compared to previous years, the import of bulk drugs and drug intermediate including Chemicals and Solvents during 1983-84 has not increased substantially as a percentage of total indigenous bulk drug production.